

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4169
ANSWERED ON:02.05.2012
AIRPORT AT AGRA
Punia Shri P.L.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Union Government has received any proposal from the Uttar Pradesh Government for expansion of the current airport or construction of a new airport at Agra;
- (b) if so, the details of the said proposal and the present status and timeline of implementation;
- (c) whether Delhi is used as a transit point for all flights routed to Agra which causes delays and trouble to passengers;
- (d) if so, the reasons therefor;
- (e) whether the Government plans to remove the restriction and allow free movement of passengers in the near future;
- (f) if not, the reasons therefor?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a) & (b): Yes, Madam. Agra Airport belong to Indian Air Force (IAF) and Airports Authority of India (AAI) maintains a Civil Enclave, which has space constraints and access issues. AAI has identified two sites on IAF land for construction of a new Civil Enclave at Agra. However, future action in this regard is subject to availability of land from IAF and therefore no time frame can be given for implementation of this project at this stage.

(c) to (f): Presently, there are no scheduled flights operating to Agra Airport. It is upto the airlines operators to provide air services depending upon the traffic demand and commercial viability.